

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:5503
ANSWERED ON:30.04.2002
PROJECTS SANCTIONED BY CAPART
RAMDAS ATHAWALE

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether CAPART has provided funds to NGOs and individual/private companies under Rural Technology Marketing, Gram Shree Mela, Media films and library schemes during the last three years;
- (b) if so, whether the evaluation of these projects has been conducted under the aforesaid schemes, Project-wise; (
- (c) if so, the details thereof and its impact in the area and beneficiaries covered, project-wise;
- (d) whether any financial irregularities done by CAPART officers have been noticed in sanctioning and release of funds under these schemes; and
- (e) if so, the action taken or proposed to be taken against such officers?

Answer

MINISTER OF STATE FOR RURAL DEVELOPMENT (SHRI SUBHASH MAHARIA)

- (a) to (e) Information is being collected and will be laid on the Table of the House.